

DIVISION BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/287(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS PUSKAR JEWELLERY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Ms. Tanushree Dasgupta, Adv.] For the Official Liquidator
Mr. Amit Chowdhury, Adv.]

O R D E R

1. Ld.Counsel for the Official Liquidator present.
2. Ld.Counsel for the Official Liquidator seeks two weeks' further time to file its report.
3. At request, final opportunity of two weeks is allowed for the same.
4. Post the matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**